

[Print](#)**Defective Case Register from 2026-04-24 to 2026-04-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/15882/2026	SUNIL KUMAR PANDA	2026-04-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
2	D-CRLA/11463/2026	CHITTA RANJAN MISHRA	2026-04-24	As per FIRs detail JCRL49/2018 not furnished in reference certificate.2. S.T. no.105.2016 not furnished in para.4 of petition.
3	D-WP(C)/17707/2026	BAIJAYANTI MOHANTY	2026-04-24	1 Detail address from ops 6to 11 not mentioned. 2 Pages -27 and 28 not legible.
4	D-WP(C)/17986/2026	PRAJIT KUMAR PRADHAN	2026-04-24	1. Page nos.20 to 23 not neat and legible.
5	D-CRLA/6352/2026	PRAGNAYA NANDA PATTNAIK	2026-04-24	Period of Delay 42 days (I.A. not filed) 2.The names of relatives of victim mentioned in Annexure-1 need not be disclosed and be kept in sealed cover
6	D-WP(C)/18094/2026	SUDEEP KUMAR SARANGI	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
7	D-CONTC/17064/2026	BIBHUPRASAD MISHRA	2026-04-24	1. Annexure not page marked. 2. Age of the petitioner not furnished in affidavit.
8	D-BLAPL/11626/2026	AMIT KUMAR PATRA	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. PS case year in Para 3 not correct. 2. Name of Pet. in CT not tally with signature.
9	D-CRLMP/11572/2026	HRUDANANDA TRIPATHY	2026-04-24	1. Nomenclature not correctly furnished Sl. no.3 in Index.
10	D-BLAPL/11176/2026	PANCHANAN PANIGRAHI	2026-04-24	1. Name of teacher and school name of the victim reflected in annex.1 be kept in cover.
11	D-WP(C)/18092/2026	SAROJ KUMAR ROUSTRAY	2026-04-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not mentioned in the affidavit.Page marking not proper.
12	D-ABLAPL/11541/2026	ALOK KUMAR MOHAPATRA	2026-04-24	1. Dt. of FIR in annex.1 not tally with synopsis,index and petition . 2. paragraphs not correctly mentioned in declaration of affidavit
13	D-CRLA/10255/2026	BHAGABAT PRASAD RATH	2026-04-24	In prayer( reg. impugned order )not properly furnished as per annex.1
14	D-ABLAPL/11603/2026	DUSHMANTA SAHOO	2026-04-24	1.Name of the petitioner no.2 be deleted from ABLAPL petition.Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover
15	D-WP(C)/16201/2026	SHASHI BHUSAN JENA	2026-04-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Name of father of the petitioner not furnished in the cause title and affidavit.
16	D-CRLMP/11332/2026	RAKESH KUMAR SARANGI	2026-04-24	NAME OF PETITIONER AND HIS RELATIVES BE REDACTED FROM PETITION AND AFFIDAVIT. ANNEXORES AND V.NAMA BE KEPT IN SEALED COVER .PUT UP FOR SR AFTER REMOVAL OF DEFECT
17	D-WA/15874/2026	SASWAT DAS,A.G.A	2026-04-24	Year of the wp (c) wrongly mention in both the I.A.
18	D-CRLMP/10530/2026	JAGANNATH KAMILA	2026-04-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.
19	D-WP(C)/15889/2026	PRABHUDUTTA ACHARYA	2026-04-24	1. sl. no.5 of affidavit in I.A . not correct.
20	D-BLAPL/11879/2026	DEBASISH PATNAIK	2026-04-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date Chart not page marked. 2. Relation of Deponent with Pet. not mentioned in Affidavit. 3. Name of Pet. in CT and also in IA not tally with signature.
21	D-ABLAPL/11672/2026	RASHMI RANJAN MISHRA	2026-04-24	1.Name of the victim with her relative reflected in the FIR vide annex. 1 and 2 be kept in cover
22	D-CONTC/14513/2026	ADV	2026-04-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
23	D-BLAPL/11666/2026	BISWARANJAN DALAI	2026-04-24	1. Ann.4 not attested and page 33 not legible.
24	D-WP(C)/16910/2026	DEBIDUTTA MOHAPATRA	2026-04-24	Year of nomenclature not correct in CT.
25	D-WA/15908/2026	SASWAT DAS,A.G.A	2026-04-24	Address of the respondent in appeal memo does not tally with wp (c).
26	D-CONTC/17300/2026	ADV.	2026-04-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-CONTC/17639/2026	BIBHUPRASAD MISHRA	2026-04-24	1. Age of the petitioner not furnished in affidavit.
28	D-ABLAPL/11701/2026	AMITAV TRIPATHY	2026-04-24	1. Occupation of Deponent not mentioned.
29	D-WP(C)/16163/2026	SANTOSH KUMAR MAHANTY	2026-04-24	1. Annexure-4 not page marked in Index.
30	D-CRLMP/11325/2026	BIPIN KUMAR NAYAK	2026-04-24	IN PAGE NO. 2 OF REFERENCE CERTIFICATE IN PLACE OF CMP BE CRLMP

31	D-BLAPL/11576/2026	JUGALA KISHORE PANDA	2026-04-24	Hologram of Rs.50/- and Advocate Welfare fund of Rs.15/- not affixed in V.nama.
32	D-WP(C)/17499/2026	ANUP KUMAR MOHAPATRA	2026-04-24	Page no.11 not neat and legible.
33	D-ABLAPL/11561/2026	BIKASH KARNA	2026-04-24	1. Name of the informant reflecting in the FIR be kept in cover vide annex.1
34	D-CONTC/15742/2026	ADV.	2026-04-24	i) Age of the petitioner mentioned in declaration of the affidavit not tally with cause title.ii) SLP no. not mentioned in reference certificate.iii)Annexure -1 not marked in page 8.iv) Occupation of the deponent not furnished in affidavit. v)Paragraph no. not correctly furnished after sl no 5.vi) Paragraph no. to be corrected in Affidavit.
35	D-MACA/16515/2026	ADAM ALI KHAN	2026-04-24	Period of Delay 19 days
36	D-ABLAPL/11519/2026	TAPAN KUMAR JENA SAMANTA	2026-04-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject Code incorrectly Mentioned 2. Name of the female members be redacted from para -3 of the petition. i2) Annexure-1 be kept in sealed cover. 3) For further S.R.
37	D-ABLAPL/11694/2026	AMULYA RATNA PANDA	2026-04-24	1. Name of the informant reflected in the FIR vide annex.1 be kept in cover
38	D-CRLREV/11006/2026	LINGARAJ SARANGI	2026-04-24	C. copy Annex-8 not filed
39	D-BLAPL/11537/2026	ALOK KUMAR MOHAPATRA	2026-04-24	.Name of the deponent mentioned in Affidavit not tally with the signature. 2.Paragraphs not mentioned in declaration of Affidavit
40	D-WP(C)/16096/2026	AJAYA KUMAR JENA	2026-04-24	Nomenclature not correctly furnished in SYNOPSIS
41	D-MATA/17888/2026	DEBASHISH KUMAR PANDA	2026-04-24	good ground not furnished
42	D-ABLAPL/11618/2026	BYOMAKESH TRIPATHY	2026-04-24	1. Address of Pet. in CT, V.nama and Affidavit not tally.
43	D-FAO/16769/2026	AUROBINDA SAHOO	2026-04-24	i) Respondent no. 4 and 5 are appeal memo not party in Tribunal. ii) Para no. not correctly furnished in grounds.
44	D-WP(C)/16310/2026	IPSIT AUROBINDO ACHARYA	2026-04-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Rs.50/- to be paid.
45	D-BLAPL/11639/2026	PRAVIN KUMAR HOTA	2026-04-24	Paragraph no. not furnished in Declaration.
46	D-WP(C)/16075/2026	KISHORE KUMAR MISHRA	2026-04-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
47	D-BLAPL/11285/2026	SOUMYA RANJAN DAS	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
48	D-WP(C)/17975/2026	GOUTAM KUMAR ROUTRAY	2026-04-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Page 37 not partly legible. 2.Subject Code incorrectly Mentioned
49	D-WP(C)/18031/2026	RUPESH KUMAR KANUNGO	2026-04- 24	Annex-5 not mentioned in the petition copy.
50	D- CONTC/13904/2026	ADV.	2026-04- 24	I) Annexure-3 not legible.
51	D-WP(C)/18244/2026	SOUMYA RANJAN MOHANTY	2026-04- 24	Page 68 not legible
52	D-CRLA/11814/2026	KULDEEP MOHANTY	2026-04- 24	1. Period of Delay 346 days delay. I.A. not filed 2.Name of the informant reflecting in the judgement vide annex.1 be kept in cover.3. provision of law not correctly furnished in I.A. no1082/2026.
53	D-MACA/17117/2026	SUBRAT SATPATHY	2026-04- 24	Period of Delay 97 days 2.statutory deposit not made
54	D- CMAPL/18071/2026	PRASANNA KUMAR MISHRA	2026-04- 24	i) Petitioner no. 2 to 8 are not party in FA. II) Op no. 3 (a) (b) and 4 (a) to (d) are not party in FA
55	D- BLAPL/11585/2026	JUGALA KISHORE PANDA	2026-04- 24	Hologram of Rs.50/- and Advocate Welfare Fund of Rs.15/- not affixed in V.nama.
56	D-MATA/17988/2026	SIDDHARTH GOUTAM DAS	2026-04- 24	1. Period of Delay 204 days good ground not furnished
57	D-WP(C)/16116/2026	ASHIS KUMAR MISHRA	2026-04- 24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Subject Code incorrectly Mentioned
58	D- ABLAPL/11689/2026	DALIRANI BEHURAY	2026-04- 24	1. Name of the informant with her address be redacted from the petition. 2. Name of the informant reflected in the FIR be kept in cover.
59	D- MACA/16525/2026	NAYAN BEHARI DAS	2026-04- 24	Period of Delay 242 days
60	D-WP(C)/15987/2026	NISHIKANTA MISHRA	2026-04- 24	1. Pages - 14 and 15 are not legible
61	D- ABLAPL/11611/2026	BYOMAKESH TRIPATHY	2026-04- 24	1. page 4 and 5 partially neat.
62	D- CONTC/17217/2026	BIBHUPRASAD MISHRA	2026-04- 24	Subject code not furnished 2.Age of the petitioner not furnished in affidavit.
63	D-FAO/15679/2026	SANGRAM JENA	2026-04- 24	Pages No-15 repeated and 18 not available be rectified.
64	D- ABLAPL/11612/2026	KABIRAJ PRADHAN	2026-04- 24	1.Name of the victim/informant reflected in the FIR vide annex.1 be kept in cover
65	D-WP(C)/16145/2026	PRABHUDUTTA ACHARYA	2026-04- 24	20-VERNACULAR CERTIFICATE NOT FURNISHED.  1 PAGE NO.21 PARTIALLY LEGIBLE.
66	D-WP(C)/15976/2026	SATYAJIT BEHERA	2026-04- 24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no. 15 not neat

67	D-CMP/18548/2026	SOURAV SUMAN BHUYAN	2026-04-24	Address of op-2 not filed.
68	D-ABLAPL/11504/2026	ANUPAM DASH	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos. 15 and 16 not neat and legible
69	D-WP(C)/18150/2026	UMAKANTA BARIK	2026-04-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
70	D-ABLAPL/11341/2026	MITHUN KUMAR PRADHAN	2026-04-24	i) Annexure-1 be kept in sealed cover.ii) For further S.R.
71	D-ABLAPL/11620/2026	SATYAJIT MOHAPATRA (2)	2026-04-24	1. Name of Informant in Para 2 be redacted. 1. Ann. 1 and 2 be kept in a sealed cover. Resubmit for SR after removal of defects
72	D-CRLREV/12044/2026	SURYAKANTA DWIBEDI	2026-04-24	Code not indicated
73	D-WP(C)/16044/2026	MANOJ VERMA	2026-04-24	Page marking not proper.
74	D-WA/17337/2026	SUBHADUTTA ROUTRAY	2026-04-24	i) Status of the parties not furnished. ii) Para no. wrongly furnished in declaration of appeal memo. iii) Legible copy of page no. 60 61 63 72 73 90 91 are to be filed.
75	D-WP(C)/16128/2026	MAHENDRA KUMAR SAHOO	2026-04-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 15 not legible
76	D-ABLAPL/11621/2026	RANJIT MOHANTY	2026-04-24	1. Synopsis and Date chart not page marked. 2. PS Case No. in Index not correct. 3. Ann.1 page 9 and 10 not legible. 4. Name of Informant in Para 2 be redacted. 5. Ann.1 be kept in sealed cover. Resubmit for SR after removal of defects.
77	D-WP(C)/15111/2026	PRAFULLA KUMAR MOHAPATRA	2026-04-24	Rule-8 of Orissa High court P.I.L. Rules not complied.2.Nomenclature not correctly furnished.3.Grounds before prayer not furnished.3.May be Registered as WP(c)P.I.L.
78	D-CRLMC/10812/2026	KISHORE KUMAR MISHRA	2026-04-24	1. Date of impugned order under Annexure-1 does not tally with prayer of the petition and Lower court not furnished in the cause title 2. Prayer not correctly furnished
79	D-CRLMC/11149/2026	SATYABRATA SAHOO	2026-04-24	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Names In Capital Letters Of All The Signing Advocates Not Indicated
80	D-WA/16292/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-04-24	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
81	D-BLAPL/11574/2026	AMLAN SHAKTI PAUL	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of the petitioner mentioned in Cause title not tally with the signature put in V.nama.

82	D-WA/15985/2026	AKHYAYA KUMAR MISRA	2026-04-24	1. Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid 2. C. copy of impugned order not filed. i) Anx-2 repeat in Index. ii) Provision of law not correctly furnished in I.A. no. 1431/2026. iii) Put up for SR after filing of c. copy of impugned order and removal of defects.
83	D-BLAPL/11627/2026	AMIT KUMAR PATRA	2026-04-24	1. Ann.1 not attested.
84	D-WP(C)/17012/2026	BIREN SANKAR TRIPATHY	2026-04-24	Hologram of Rs.50/- to be paid in V.nama.
85	D-CONTC/13357/2026	ADV.	2026-04-24	i) Postal receipt not filed.for further S.R. after removal of defect
86	D-CONTC/17215/2026	BIBHUPRASAD MISHRA	2026-04-24	1. Age of the petitioner not furnished in Affidavit.
87	D-ABLAPL/7281/2026	ASHOK KUMAR BEHERA	2026-04-24	1. Age of Pet. not mentioned in CT. 2. Ann.1 be kept in sealed cover
88	D-BLAPL/11600/2026	SOUMYA KANTA TRIPATHY	2026-04-24	1) Paragraph no. mentioned in Affidavit not correct
89	D-WA/15813/2026	ANJAN KUMAR BISWAL	2026-04-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Period of Delay 2 days delay. i) Date of order wrongly furnished. ii) Legible copy of page no.38 42 43 46 to 55 58 59 63 65 69 are to be filed. iii) Appellant no. 4 5 7 not executed in v. nama.
90	D-RVWPET/17837/2026	DR. JITENDRA KUMAR LENKA	2026-04-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  i) Petitioner not a party in wp (c). ii) Address of the op no. 2 does not tally with wp(c) iii) Op no. 4 and 6 in wp (c) are not made party in RVWPET. Put up for SR after removal of defects
91	D-CRLMC/11308/2026	ARUNA KUMAR NAYAK	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page no.10 not filed but page no.11 repeated twice.2. Name of the victim/ informant need not be disclosed in connection with Annex-1 and kept in sealed cover.
92	D-MACA/16501/2026	ADAM ALI KHAN	2026-04-24	Period of Delay 106 days
93	D-CRLMC/11186/2026	JYOTIRMAYA SAHOO	2026-04-24	1. HBAWF fee Rs. 50/- to be paid on V.nama.
94	D-FAO/16094/2026	SURENDRA KUMAR SAHOO	2026-04-24	1. Period of Delay 2344 DAYS
95	D-CRLMC/11887/2026	SURENDRA KUMAR BISWAL	2026-04-24	1. Nomenclature not correctly furnished Sl. no.3 in Index
96	D-WP(C)/16312/2026	IPSIT AUROBINDO ACHARYA	2026-04-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.Rs.50/- to be paid.

97	D-CRLMC/11554/2026	LALIT KUMAR MAHARANA	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. C.Copy of 1.C.C.No.105 of 2024 to be filed
98	D-BLAPL/11557/2026	SOUMYA KANTA TRIPATHY	2026-04-24	1.Name of the petitioner mentioned in Cause title not tally with the Rejection order. 2.Name of the deponent mentioned in affidavit not tally with the signature
99	D-WP(C)/18049/2026	BHABANI PRASAD SAMAL	2026-04-24	As per Annexures the year of case AND date mentioned in Petition not tally.
100	D-BLAPL/11558/2026	RABINDRA KUMAR PATTANAIK	2026-04-24	1.Reference certificate not properly furnished. 2.Name and details of the Informant/victim mentioned in Annexure-1 and 2 need not be disclose and kept in closed envelop.
101	D-BLAPL/11882/2026	DEBASISH PATNAIK	2026-04-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date Chart not page marked. 2. Relation of Deponent with Pet. not mentioned in Affidavit.
102	D-WP(C)/18104/2026	RUPESH KUMAR KANUNGO	2026-04-24	Date of communication of Authorize vide annex-5 not tally with Index.
103	D-BLAPL/11579/2026	JUGALA KISHORE PANDA	2026-04-24	Hologram of Rs.50/- and Advocate Welfare Fund of Rs.15/- not affixed in V.nama.
104	D-ABLAPL/11615/2026	BYOMAKESH TRIPATHY	2026-04-24	1. Name of Pet. No.4 in CT not tally with signature.
105	D-WA/15919/2026	KAIBALYA PANDA, (C.G.C)	2026-04-24	1.C. copy of impugned order not filed i) wp (c) no. wrongly mention in reference certificate. ii) Para no. wrongly mention in grounds. iii) Legible copy of page no. 121 142 to 145 are to be filed. iv) Day of left blank in para no. 4 at page no. 3 and para no. 10 ate page no. 5. v) Put up for SR after filing of c. copy of impugned order and removal of defects.
106	D-FAO/15669/2026	SANGRAM JENA	2026-04-24	Pages No-15 repeated twice 18 not available be rectified.
107	D-BLAPL/11624/2026	RAKESH BEHERA	2026-04-24	1. Annexure- 1 be kept in sealed cover. 2. For further S.R
108	D-MACA/16533/2026	PRAKASH KUMAR MOHANTY	2026-04-24	Period of Delay 201 days
109	D-CRLA/9404/2026	SANDIPANI NAYAK	2026-04-24	Defect regarding maintainability
110	D-CRLREV/11681/2026	SUSANTA KUMAR TRIPATHY	2026-04-24	Put up SR after filing the c. copy of Session case No- 72 /39 of 2012-13 .
111	D-BLAPL/11668/2026	SUSANTA KUMAR BARAL	2026-04-24	1. Ann.1 page 22,28 and 29 not legible. 2. Ann.1 be kept in sealed cover.
112	D-WP(C)/18097/2026	SUDEEP KUMAR SARANGI	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

113	D-BLAPL/11568/2026	JUGALA KISHORE PANDA	2026-04-24	1.Paragraphs incorrectly mentioned in declaration of Affidavit. 2.Hologram of Rs.50/- and Advocate Welfare fund of Rs.15/- not affixed in V.nama. 3.Name and details of the Informant /victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
114	D-ABLAPL/11680/2026	SATYA RANJAN MULIA	2026-04-24	1. Name of the informant reflected in the FIR be kept in cover.
115	D-CONTC/13362/2026	ADV.	2026-04-24	i) Date of order of SLP(C) no. 13849/2024 mentioned in synopsis,date chart, para-6, prayer of the petition not correct.ii) CONTC no. and SLP(C) case no. not mentioned in reference certificate.
116	D-WP(C)/15990/2026	MANOJ KUMAR MOHANTY (2)	2026-04-24	Page no.11 not neat legible.
117	D-ABLAPL/11707/2026	SARAT KUMAR JENA	2026-04-24	1. Ann.1 be kept in sealed cover.
118	D-WP(C)/10823/2026	BINAYA KUMAR MOHANTY	2026-04-24	Page 24 36 and 52 not neat.
119	D-WA/15946/2026	PRABIR KUMAR RAY,A.G.A	2026-04-24	i) Address of the Honble court wrongly furnished in appeal memo. ii) Date of order wrongly mention in page no. 6
120	D-FAO/17099/2026	AUROBINDA SAHOO	2026-04-24	PAGING OF I.A NO.509/2026 BE CORRECTED
121	D-ABLAPL/11742/2026	CHINMAYA MOHANTY	2026-04-24	1. Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
122	D-MACA/16509/2026	ADAM ALI KHAN	2026-04-24	Period of Delay 108 days
123	D-BLAPL/11538/2026	RAMAKANTA PRADHAN	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
124	D-ABLAPL/11715/2026	AMITAV TRIPATHY	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann.3 be kept in sealed cover
125	D-WP(C)/15290/2026	ACHYUTANANDA PATTANAİK	2026-04-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
126	D-CRLMC/11609/2026	BIKRAM CHANDRA GHADDEI	2026-04-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Reference Certificate not correctly furnished.2.Nomenclature of the case(CRLMC) not correctly furnished in the petition and Synopsis.Put up for further S.R.
127	D-WP(C)/15960/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-04-24	Page 56 and 57 not neat.
128	D-CRLMC/11617/2026	UMA CHARAN MISHRA	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. C.Copy of impugned order dated. 24.07.2025 under Annexure-3 to be filed.
129	D-ABLAPL/11777/2026	ARIJEET MISHRA	2026-04-24	1. Ann.1 be kept in sealed cover.
130	D-MACA/16541/2026	RIMJHIMBALA PATI	2026-04-24	Period of Delay 135 days 2.statutory deposit not made
131	D-MACA/16828/2026	NIBEDITA MOHANTY	2026-04-24	Period of Delay 76 days
132	D-CRLMC/11647/2026	SOMANATHA PRADHAN	2026-04-24	1. C.Copy of F.I.R. to be filed.
133	D-WP(C)/18240/2026	SRINIBASH SATAPATHY	2026-04-24	Representation not filed
134	D-ABLAPL/11785/2026	KHAGESWAR BEHERA	2026-04-24	1. Synopsis and Date Chart not page marked. 2. Reference certificate not correct as per FIR details.
135	D-CRLA/10612/2026	RABI NARAYAN PANDA	2026-04-24	1-Good ground certificate not furnished, 2-Annexure-3 not marked at top of page No.17, 3-The name of victim and her details mentioned in Annexures 1 to 3 need not be disclosed and be kept in sealed cover
136	D-CRLMC/7649/2026	SK. ZAFARULLA	2026-04-24	1. C.Copy of F.I.R. and Cognizance order to be filed. 2. Copy of Annexures-1 to 5 disclosing the name of Informant/Victim be kept in cover.
137	D-WP(C)/16151/2026	UMAKANTA MISHRA	2026-04-24	1. PAGE NOS. 70 and 71 NOT LEGIBLE.
138	D-ABLAPL/10652/2026	SOUMYA MISHRA	2026-04-24	i) Name and Address of the house owner be redacted from para-2 of the petition.ii) Annexure -1 be kept in sealed cover.For further s.r. after removal of defect. iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
139	D-BLAPL/11588/2026	BISWAJIT MAHARANA	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Pending Lower Court case not mentioned in petition. 2.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit
140	D-ABLAPL/11354/2026	SAROJ RANJAN SUBUDHI	2026-04-24	1. Page 8 and 9 not properly scanned.ii) Annexure-1 be kept in sealed cover.iii) For further S.R.
141	D-BLAPL/11883/2026	DEBASISH PATNAIK	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date Chart not page marked. 2. Relation of Deponent with Pet. not mentioned in Affidavit.
142	D-WP(C)/16560/2026	DEBASIS PANIGRAHI	2026-04-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page marking not proper in the Index.D.Fee of OSBC Rs.50/- not paid in the v.nama.
143	D-CRLMC/11296/2026	JUGALA KISHORE PANDA	2026-04-24	14-NOT PROPERLY INDEXED.

144	D-BLAPL/11669/2026	AMITAV TRIPATHY	2026-04-24	1. Ann.2 not attested and page 36 and 37 missing. Page 36 has been placed after page 40 of Ann.2. 2. Page 36 be removed from Ann.2.
145	D-BLAPL/11665/2026	AMITAV TRIPATHY	2026-04-24	1. CT case year in Synopsis, CT, Para 1 and Prayer not correct. 2. Paragraph declaration not correct.
146	D-CONTC/17643/2026	BIBHUPRASAD MISHRA	2026-04-24	1. Age of the petitioner not furnished in Affidavit.
147	D-FAO/17098/2026	AUROBINDA SAHOO	2026-04-24	PAGING OF I.A NO. 508/2026 BE CORRECTED
148	D-BLAPL/11628/2026	RANJAN KUMAR NAYAK	2026-04-24	1. Ann.2 not marked
149	D-MATA/17205/2026	ARUPA NANDA DAS	2026-04-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
150	D-CRLMP/11456/2026	BIKRAM PRATAP DAS	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
151	D-CRLMC/11553/2026	LALIT KUMAR MAHARANA	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
152	D-CRLMC/11623/2026	PURNA CHANDRA DAS	2026-04-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. AS per impugned order under Annexure-3, the name of the Lower court not furnished in the cause title. 2. Put up for further S.R. after filing of Annexure-2.
153	D-WP(C)/15595/2026	KRUSHNA CHANDRA RATHA	2026-04-24	1. Date Chart not page marked. 2. Page marking of Ann.4 not correct. Page 35 marked twice.
154	D-ABLAPL/11778/2026	ARIJEET MISHRA	2026-04-24	1. Address of pending Court not properly mentioned in Synopsis.
155	D-WP(C)/16047/2026	NARESH CHANDRA JENA	2026-04-24	Date of copy of letter vide annex-6 not tally with Index,
156	D-BLAPL/11545/2026	ARIJEET MISHRA	2026-04-24	1. Name and details of the Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
157	D-MACA/16521/2026	ADAM ALI KHAN	2026-04-24	Period of Delay 38 days
158	D-CRLMP/11419/2026	GHANASHYAM MUDULI	2026-04-24	NAME OF VICTIM AND HER RELATIVES BE REDACTED FROM PETITION AND AFFIDAVIT. ANNEXURES AND V.NAMA BE KEPT IN SEALED COVER. THEN PUT UP FOR SR
159	D-BLAPL/11634/2026	APARESH BHOI	2026-04-24	Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
160	D-CONTC/16272/2026	SONALI PRUSTY	2026-04-24	Reference certificate not furnished.
161	D-CRLMC/11808/2026	SUKANTA KUMAR NAYAK	2026-04-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Age of the deponent in affidavit not furnished in I.A.
162	D-WP(C)/15389/2026	SHIBANI SHANKAR PRADHAN	2026-04-24	.Subject Code Not Furnished .
163	D-WP(C)/18102/2026	SAROJ KUMAR ROURAY	2026-04-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of copy of notice vide annex-8 not tally with Index.Paragraph not mentioned in the affidavit.
164	D-WA/16167/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-04-24	i) Status of the appellant not correctly furnished.ii) Anx-1 wrongly mention in being aggrieved in appeal memo and prayer of I.A. no. 1442/2026.
165	D-WP(C)/18121/2026	MANAS PATI	2026-04-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid.
166	D-MACA/16544/2026	SOMNATH ROY	2026-04-24	Period of Delay 72 days 2.statutory deposit not made
167	D-ABLAPL/11656/2026	LAXMIKANTA BEHERA	2026-04-24	.Subject Code incorrectly Mentioned
168	D-CRLMC/11192/2026	JYOTIRMAYA SAHOO	2026-04-24	1. HBAWF Fee Rs.50/- to be paid on V.nama.
169	D-WP(C)/16091/2026	RAMANI KANTA PATTANAIK	2026-04-24	14-NOT PROPERLY INDEXED. 1. Not properly page marked.
170	D-WP(C)/15879/2026	SANJAY KUMAR DAS	2026-04-24	1.sl. no. of paragraphs not correct in declaration of affidavit in I.A
171	D-WP(C)/16148/2026	TAPAN KUMAR BISWAL	2026-04-24	1. SL.3 of affidavit in I.A.NOT PROPERLY FURNISHED.
172	D-CRLREV/11498/2026	BIJAYA KUMAR RAGADA	2026-04-24	Authentication fee of Rs 2 .20 /- not paid 2.Authentication fee Rs5.50/- not paid 1 .Days of delay not mentioned in limitation petition. 2 .Item serial number not correctly mentioned in L imitation I.A and paragraphs not correctly mentioned in All I.As.
173	D-MACA/17628/2026	NIGAMANANDA DAS	2026-04-24	1. Period of Delay 24 days 2. Court Fee Rs. 2,565/ payable, paid 10/ rest amount to be paid 3.AU fee Rs 2/ not paid 4. statutory deposit not made
174	D-BLAPL/11544/2026	BASANTA KUMAR NAYAK	2026-04-24	14-NOT PROPERLY INDEXED. 1.Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
175	D-ABLAPL/11713/2026	AMITAV TRIPATHY	2026-04-24	1. Ann.2 not attested. 2. Ann.3 be kept in sealed cover
176	D-WP(C)/16133/2026	MAHENDRA KUMAR SAHOO	2026-04-24	1. Page 13 not neat
177	D-BLAPL/11671/2026	AMITAV TRIPATHY	2026-04-24	1. Para 5 missing in Petition.
178	D-ABLAPL/11678/2026	RASHMI RANJAN MISHRA	2026-04-24	1. Name of the victim/ informant reflected in the FIR vide annexs. 1 and 2 be kept on cover

179	D- ABLAPL/11653/2026	BIRAJA PRASANNA DAS	2026-04- 24	1. In Affidavit,sl no 2 information wrongly furnished.
180	D- ABLAPL/11526/2026	ANJAN KUMAR BISWAL	2026-04- 24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Receipt Showing Serv.copy To Vigilance not Filed.
181	D- ABLAPL/11724/2026	AMIT KUMAR SAHU	2026-04- 24	1. Court Fee of Rs.6 not paid on Petition
182	D-WP(C)/16046/2026	PRATIK DASH	2026-04- 24	Date of copy of order vide annex-8 not tally with Index.
183	D-WP(C)/16181/2026	SOUMENDRA KUMAR NAYAK	2026-04- 24	1. Date of notice under Annexure-4 does not tally with para-6 of the petition.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 24-04-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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